

W.P.(C). No. 7469 of 2017

18. 27.06.2018

Along with a reply filed today by Sri Mohit Agarwal, learned Amicus Curiae, a news item published in 'New Indian Express' on 23.6.2018 has been filed.

On a perusal of the said news item, it appears to us that the Minister for Panchayat Raj, Agriculture and Fisheries is interfering in the matter. He has also called a meeting in this regard knowing it fully well that the matter is engaging attention of this Court in this public interest litigation.

Mr. B.P.Pradhan, learned Addl. Government Advocate prays for a short time to obtain instruction in this regard.

List this matter on 2.7.2018 amongst top five cases under the heading "Fresh Admission".

Free copy of this order be given to learned Addl. Government Advocate.

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(**VINEET SARAN**)
CHIEF JUSTICE

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(**DR. B.R.SARANGI**)
JUDGE